

of Bihar may utilise the limestone deposits available in Bhavnathpur area.

Petrol/Diesel Pumps in Vidisha, M.P.

2190. SHRI RAGHAVJI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is no petrol or diesel pump at Tehsil headquarters of Kurwai, Nateran and Lateri in Vidisha district of Madhya Pradesh within the radius of ten Kilometres of these places;

(b) whether Government propose to set up diesel pumps at these places;

(c) whether a diesel pump to function at Mehelua crossing near Kurwai; and

(d) if so, since when it is closed and the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Two Retail Outlets, one diesel and one petrol/diesel outlets are operating within a distance of approximately 10 kms. from Kurwai Tehsil Headquarters. However, there are no Retail Outlets within a radius of 10 Kms. from Nateran and Lateri Tehsil Headquarters.

(b) Yes, Sir; One retail outlet on Sironj-Maksudgarh Road falling under Lateri Development Block is proposed to be developed in the future Marketing plan.

(c) Yes, Sir.

(d) One retail outlet (petrol/diesel) was operating at Mehelua crossing near Kurwai since 1967. It was closed in 1980 on account of certain malpractices and cancellation of retail selling licence by the Collector, Vidisha. The dealership was subsequently terminated and the retail outlet decommissioned in 1985.

Ticketless travellers on Western Railway

2191. SHRI DAU DAYAL JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of campaigns organised by Western Railway to apprehend ticketless travellers and the dates thereof during the last three years;

(b) the number of persons apprehended, the total amount realised as fine and the number of them put in jails and where;

(c) whether any of the persons arrested and jailed have appealed against the punishment awarded to them;

(d) if so, the details thereof; and

(e) the total expenditure incurred in conducting these raids?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) In addition to regular checks 43,43 and 37 special checks were conducted during 1987, 1988 and 1989 respectively on Western Railway. The dates of these special checks are given in the statement below.

(b) During 1987, 1988 and 1989, 32.80 lakh persons were apprehended and a sum of Rs. 7.89 crores was realised from them as fine. 0.56 lakh persons were sent to different jails details of which are not maintained.

(c) and (d). Such details are not maintained by the Railways.

(e) Expenditure for conducting raids against ticketless/irregular travels not maintained separately.

STATEMENT

Dates and places of special checks conducted during the years 1987, 1990 and 1989 are indicated below:

	<i>From</i>	<i>To</i>
Bombay Suburban Section:	5.1.87	8.1.87
	27.1.87	30.1.87
	9.2.87	12.2.87
	24.2.87	25.2.87
	23.3.87	27.3.87
	22.4.87	25.4.87
	6.5.87	9.5.87
	8.6.87	11.6.87
	6.7.87	9.7.87
	12.8.87	15.8.87
	7.9.87	10.9.87
	12.10.87	15.10.87
	16.11.87	19.11.87
	7.12.87	10.12.87
	21.1.88	23.1.88
	7.3.88	12.3.88
	11.4.88	13.4.88
	9.5.88	11.5.88
	6.6.88	8.6.88
	11.7.88	14.7.88
	25.8.88	29.8.88

	<i>From</i>	<i>To</i>
	9.8.88	12.8.88
	19.9.88	22.9.88
	26.10.88	29.10.88
	22.11.88	24.11.88
	12.12.88	15.12.88
	24.1.89	27.1.89
	21.2.89	23.2.89
	7.3.89	10.3.89
	17.4.89	20.4.89
	25.5.89	28.5.89
	19.6.89	22.6.89
	25.7.89	26.7.89
	8.8.89	10.8.89
	10.9.89	16.9.89
	18.10.89	21.10.89
	15.11.89	18.11.89
	19.12.89	22.12.89
Ahemdabad:	19.1.87	21.1.87
	10.3.87	13.3.87
	9.4.87	11.4.87
	15.5.87	20.5.87
	16.6.87	17.6.87
	16.7.87	18.7.87

<i>From</i>	<i>To</i>
5.8.87	7.8.87
6.10.87	8.10.87
17.10.87	19.10.87
27.11.87	29.11.87
22.12.87	23.12.87
5.1.88	7.1.88
9.2.88	11.2.88
21.3.88	24.3.88
18.4.88	20.4.88
16.5.88	18.5.88
20.6.88	24.6.88
18.7.88	20.7.88
23.8.88	25.8.88
8.9.88	10.9.88
5.10.88	8.10.88
16.11.88	18.11.88
6.12.88	8.12.88
11.1.89	13.1.89
4.2.89	6.2.89
15.3.89	17.3.89
6.4.89	8.4.89
15.5.89	17.5.89
26.6.89	28.6.89

	<i>From</i>	<i>To</i>
	13.8.89	19.8.89
	27.11.89	29.11.89
	26.12.89	26.12.89
Jaipur:	16.2.87	18.2.87
	23.6.87	25.6.87
	27.7.87	29.7.87
	26.10.87	28.10.87
	14.10.87	16.10.87
	27.6.88	29.6.88
	13.10.88	15.10.88
	21.12.88	23.12.88
	25.4.89	27.4.89
	25.9.89	27.9.89
Ajmer & Jaipur:	3.3.87	6.3.87
	22.2.88	25.2.88
	25.4.88	27.4.88
	28.6.88	30.6.88
Ajmer:	10.2.89	13.2.89
	24.9.89	30.9.89
Surat:	15.4.87	17.4.87
	23.6.87	25.6.87
	23.9.87	25.9.87
	4.11.87	6.11.87

	<i>From</i>	<i>To</i>
	11.1.88	13.1.88
	28.3.88	31.3.88
	23.5.88	25.5.88
	13.8.88	19.8.88
	27.11.88	29.11.88
	5.1.89	7.1.89
	12.7.89	15.7.89
	7.11.89	10.11.89
	13.12.89	15.12.89
Indore:	25.5.87	26.5.87
	27.9.88	29.9.88
	27.3.89	29.3.89
Bharatpur:	24.8.87	26.8.87
Ratlam:	13.6.88	14.6.88
Kota:	15.7.88	16.7.88
Rajkot:	8.5.89	10.5.89
Kota-Mathura:	23.8.89	26.8.89
96hrs. Drive:	20.2.87	24.4.87
	16.4.87	20.4.87
	12.6.87	16.6.87
	24.8.87	28.8.87
	27.10.87	31.10.87
	18.12.87	22.12.87

<i>From</i>	<i>To</i>
22.2.88	26.2.88
25.4.88	29.4.88
20.6.88	21.6.88
15.10.88	19.10.88
21.12.88	25.12.88
7.2.89	11.2.89
25.5.89	29.5.89
19.6.89	23.6.89
27.7.89	31.7.89
27.12.89	31.12.89

Consultative Committees and Consumer Forums

2192. SHRI SATYANARAYAN JATIYA: Will the Minister of RAILWAYS be pleased to state:

(a) the procedure and criteria for setting up the consultative committees and consumer forums at different levels in the Railways; and

(b) the details of the programme for constituting the above committees during 1990?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) The criterion for nomination of Members on the Divisional and Zonal Railway Users' Consultative Committees is that various identifiable and important groups of rail users including M.Ps and MLAs/MLCs get due representation on

the committees. Nominations to represent various interests as laid down in the Constitution of these committees except M.Ps are sent by the Zonal Railways. The nomination of Members of Parliament is done by the Ministry of Parliamentary Affairs. The Minister of Railways nominates persons to represent Special Interests as are not covered under the specific provisions of the Constitution of the committees. The committees are finally constituted with the approval of the Minister of Railways.

There are Station Consultative Committees at important stations and Suburban Railway Users' Consultative Committees on Central, Western, Eastern, South Eastern and Southern Railways to discuss the local problems. Representatives of the Municipal/ City Corporation, local Trade & Industry, Registered Passengers' Association, local Educational Institution/registered Govt. Bodies and general public are given representation. These committees are constituted